

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 27th SEPTEMBER, 2022, 10:30 A.M.

TP No. 96/CTB/2019, (CP No. 1011/2011)

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	Ramesh Chandra Sabat & Ors. -Vs- Hotel Moti Pvt. Ltd. & Ors.
Under Section	397-398

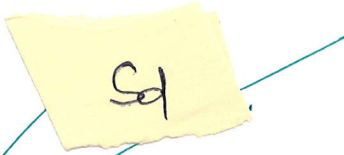
For Petitioner (s) :

For Respondent (s)

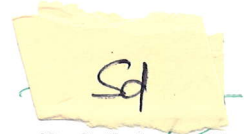
Mr. Satya Smruti Mohanty, adv
Mr. Swayamjit Rout, adv
Mr. Anshuman Bal, adv
Mr. Gautam Rai, adv
Mr. Jeanie Mohanty, adv

ORDER

Due to paucity of time, matter could not be taken up today. List the matter on 15.11.2022.



Satya Ranjan Prasad
Member (Technical)



P. Mohan Raj
Member (Judicial)